

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/133(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	KODAN KONNECT PRIVATE LIMITED VS REACHNET CABLE SER
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Ankita Agrahari, Adv. : For Financial Creditor
Ms. Nimisha Agarwal, Adv.

Mr. Rahul Kumar Singh, Adv. : For Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel seeks to file reply affidavit, Vakalatnama and Board Resolution within one week. Time is allowed.
3. Post this matter on **26/6/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**